NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

41

C.P. No. 152/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

57 (5%)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES:

Kanti Bhikabhai Patel & Ors.

V/s

Aver Software Technologies Ltd.

SECTION OF THE COMPANIES ACT: 241-244, 185 and 188 of the Companies Act 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER

CP No. 152/241-244,185,188/NCLT/MB/MAH/2017

At the request of the Counsel present, list this matter on 25.07.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. TKAKASH KUMAR Member (Judicial)